

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(13) C.P. (IB)-1752/7/(MB)/NCLT/2017

CORAM:

Present : SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 04.06.2018

NAME OF THE PARTIES : Bank of Baroda.  
V/s.  
Doshin Water Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 7 of I&B Code 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. Part heard. The matter is adjourned to **06.06.2018**.

SD/-

**M. K. SHRAWAT**  
**Member (Judicial)**

**04.06.2018.**  
Gajanan/aah